

के दल संगठित किये जा रहे हैं। लेकिन कुन्ने मिलने और उन्हें ट्रेनिंग देने में कठिनाई हो रही है।

Hindustan Shipyard

418 Shri Morarka: Will the Minister of Transport and Communications be pleased to state

(a) whether the Hindustan Shipyard has been intimated the result of the supplementary or test audit conducted by the Comptroller and Auditor General under Section 619 (3)(b) of the Indian Companies Act, and

(b) if so whether a copy of the same will be laid on the Table?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) It is not clear to which particular year the question refers. The Comptroller and Auditor General's comments under Section 619 (3)(b) of the Companies Act are included in his conventional Audit Reports relating to the Civil accounts of Government of India. Such comments on the accounts of the Hindustan Shipyard (P) Ltd for the years 1955-56 and earlier and for 1956-57 have been included in the Civil Audit Reports, 1957 and 1958 respectively. These comments were also intimated to Hindustan Shipyard. The Supplementary Audit on 1957-58 accounts of the Hindustan Shipyard (P) Ltd has been completed but no comments have been included in the Audit Report 1959, which is under print now.

(b) The Civil Audit Reports, 1957 and 1958 were laid on the Table of the House on 23-4-1958 and 19-12-1958 respectively.

Plane Accident at Santa Cruz

419. { Shrimati Ba Palchoudhuri
Shri P. G. Deb

Will the Minister of Transport and Communications be pleased to state

(a) whether it is a fact that an Air India International plane which was

on a scheduled flight from Tokyo to Bombay caught fire on the night of the 19th July, 1959, while making a landing in heavy rain-storm at Santa Cruz airport, Bombay,

(b) if so, the details and cause of the accident, and

(c) the steps taken to prevent recurrence of such accidents?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiaddin): (a) to (c) A Super Constellation 1049-G type aircraft VT-DIN of Air India International crashed at 2237 hrs IST on the 19th July, 1959 at Santa Cruz Airport, while landing in conditions of poor visibility due to rain. The aircraft was operating the Calcutta-Bombay sector of the Tokyo-Bombay scheduled passenger service under the command of Capt Razdon and carried 39 passengers (including an infant) and a crew of 7. None of the passengers or crew was injured, but the aircraft was destroyed by fire.

The aircraft was insured for Rs 72 lakhs.

The accident is under investigation and appropriate steps will be taken to prevent recurrence of such accidents after the cause of the accident is known.

बीकानेर डिबीजन में रेलके कर्मचारियों के लिये क्वार्टर

४२० श्री पञ्जालाल शाक्यल क्या रेलवे मंत्री यह बताने की वृत्ता करेगे कि बीकानेर डिबीजन में रेलवे कर्मचारियों के लिये अगले वर्ष बितने क्वार्टर बनाये जायेगे ?

रेलके अणमंत्रि (श्री से० ई० राम-स्वामी) १९६०-६१ में बनाये जाने वाले क्वार्टरों का कार्यक्रम अभी अंतिम रूप में नैयाम नहीं है।

लेकिन बीकानेर डिबीजन के रेल कर्मचारियों के लिए १९५९-६० में १७७ क्वार्टर बनाने का विचार है।